

- III. Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and Engineers India Limited for the year 2023-24.

[Placed in Library. See No. L.T. 10172/17/23]

I. Reports and Accounts (2021-22 and 2022-23) of various Corporations and Companies and related papers

II. Reports and Accounts (2022-23) of NIUA, New Delhi and related papers

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री कौशल किशोर) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Sixty-third Annual Report and Account of the NBCC (INDIA) LTD., New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 10526/17/23]

- (ii) (a) Fortieth Annual Report and Accounts of the HSCC (India) Limited, Noida, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10528/17/23]

- (iii) (a) Fifty-ninth Annual Report and Accounts of the Hindustan Steelworks Construction Limited (HSCL), Kolkata, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10527/17/23]

- (iv) (a) Eighth Annual Report and Accounts of the Madhya Pradesh Metro Rail Corporation Limited (MPMRCL), Bhopal, Madhya Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
[Placed in Library. See No. L.T. 10525/17/23]
- (v) (a) Third Annual Report and Accounts of the Patna Metro Rail Corporation Limited (PMRCL), Patna, Bihar, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. See No. L.T. 10524/17/23]
- (vi) (a) Annual Report and Accounts of the Delhi Metro Rail Corporation Limited (DMRC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
[Placed in Library. See No. L.T. 10521/17/23]
- (vii) (a) Twelfth Annual Report and Accounts of the Kochi Metro Rail Limited (KMRL), Kochi, Kerala, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
[Placed in Library. See No. L.T. 10522/17/23]
- (viii) (a) Annual Report and Accounts of the Uttar Pradesh Metro Rail Corporation Limited (UPMRCL), Lucknow, Uttar Pradesh for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10523/17/23]

II. A copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the National Institute of Urban Affairs (NIUA), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10529/17/23]

I. Reports and accounts (2022-23) of various organisations and related papers

II. MoU between Government of India and various Companies

रक्षा मंत्रालय में राज्य मंत्री (श्री अजय भट्ट): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

(i) (a) Second Annual Report and Accounts of the Gliders India Limited (GIL), Kanpur, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10864/17/23]

(ii) (a) Annual Report and Accounts of Advanced Weapons and Equipment India Limited (AWEIL), Kanpur, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10530/17/23]

(iii) (a) Annual Report and Accounts of the BEL Optronics Devices Limited, Pune, Maharashtra, for the year 2022-23, together with the Auditor's Report on